

No. 7911

Table Office

**Display of result of ballot regarding Matters of Urgent Public Importance
during ‘Zero Hour’**

Hon’ble members are informed that the notices on Matters of Urgent Public Importance to be raised during ‘Zero Hour’ received from 1000 hours of a given day to 0900 hours of the Session day on which the members desire to raise their matters in the House shall be balloted in the Parliamentary Notice Office (P.N.O.), Room No. G37, Ground Floor, Parliament House of India (New Building of Parliament) after 0900 hours on the Session day. The result of ballot shall immediately thereafter, be displayed in P.N.O. and Table Office for information of Members.

A copy of the result of ballot shall also be displayed on the Notice Boards in the Lobby of the Lok Sabha Chamber, Parliament House of India (New Building of Parliament) at 1015 hours on the day on which the members desire to raise their matters in the House.

The result of the ballot shall also be displayed in scrolled format under the ‘UPDATES’ column of Lok Sabha website immediately after the ballot process is over.

No. 7912

Table Office (B)

Revocation of Suspension from Service of the House

The suspension of Dr. K. Jayakumar, Shri Abdul Khaleque and Shri Vijay Kumar (alias) Vijay Vasanth, MPs from the service of the House which was effected on 18.12.2023 till the submission of the Report by the Committee of Privileges, has been revoked with effect from 30.01.2024.

No. 7913

Table Office (B)

Attendance Register of Members

Section 3 of the Salary, Allowances and Pension of Members of Parliament Act, 1954 relating to ‘Salary and daily allowances’ provides as follows: -

“3. Salaries and daily allowances. – (1) A member shall be entitled to receive a salary at the rate of one lakh rupees per mensem during the whole of his term of office and subject to any rules made under this Act an allowance at the rate of two thousand rupees for each day during any period of residence on duty:

xxx xxx xxx

Provided that no member shall be entitled to the aforesaid allowance unless he signs the register, maintained for this purpose by the Secretariat of the House of People or, as the case may be, Council of States, on all the days (except intervening holidays for which no such signing is required) of the session of the House for which the allowance is claimed”.

2. As per practice, for the convenience of members, the Attendance Register, split into four parts, is kept on separate rostrums in the Lobby of Lok Sabha for signature of members.

3. In view of the provisions of section 3 of the Salary, Allowances and Pension of Members of Parliament Act, 1954, quoted in para 1 above, members are requested to sign in the space provided against their names in the Attendance Register and as per the specimen signatures furnished to the Lok Sabha Secretariat.

Kind cooperation of Members is solicited.

No. 7914

Table Office (B)

Operation of Automatic Vote Recording System

The procedure for operating the Automatic Vote Recording System installed in the Lok Sabha Chamber is as follows :-

1. Before a Division starts, every Hon'ble Member should occupy his or her own seat and operate the system from that seat only.
2. When the Hon'ble Speaker says, "Now Division", the Secretary-General will activate the voting button and a **GONG** sound will be heard simultaneously.
3. For voting, "**ONLY**" after the sound of the **GONG**; **repeat** only after the sound of the **GONG**, Hon'ble Members may simultaneously press the "**VOTE SECURE**" button towards the left side of multimedia device **on the Headphone plate**

and

any one of the following buttons fixed on the right side of the Headphone plate:

Yes	:	Below Green Colour Sticker
No	:	Below Red Colour Sticker
Abstain	:	Below Yellow Colour Sticker.

4. It is essential to keep both the buttons pressed till another **GONG** is heard.
5. Hon'ble Members may please note that their votes will not be registered:
 - i. If buttons are kept pressed **before** the first **GONG**; or
 - ii. Both buttons are not kept simultaneously pressed till the second **GONG**.
6. Hon'ble Members can actually "**SEE**" the final result after a gap of a few seconds after the second **GONG**.
7. Hon'ble Members can check their vote on individual result display boards installed on either side of Hon'ble Speaker's Chair, multimedia device and also on the **Yes/No/Abstain** button, as the case may be.
8. In case vote is not registered or if any member wishes to change their vote, they may call for voting through slips.

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